

**COURT-II**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 207 of 2013**

**Dated : 25<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**M/s Rana Sugars Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Gupta  
Mr. Kumar Mihir

Counsel for the Respondent(s) : Ms. Arushi Anthwal  
Mr. Sakesh Kumar  
Mr. Anand K. Ganesan for R-3

**ORDER**

Pleadings are complete.

Post the matter for hearing on **21<sup>st</sup> April, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

rkt

**(Rakesh Nath)**  
**Technical Member**